



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	WA/362/2024 B/O	DR JADAB CHANDRA KUMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. S K DEKA MR. D J DAS A GAUTAM N GAUTAM ARUNABH SARMA	SC, HEALTH
	WITH I.A.(Civil)/3180/2024 in WA/362/2024	DR JADAB CHANDRA KUMAR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. S K DEKA MR. D J DAS A GAUTAM N GAUTAM ARUNABH SARMA	SC, HEALTH
- FINAL DISPOSAL AT ADMISSION STAGE -				
2	WA/111/2024 FIXED	THE FOOD CORPORATION OF INDIA AND 3 ORS. Versus HI SPEED LOGISTICS PVT LTD AND 2 ORS	MR B K SINGH MR D AKRAM	MRS. R BORBORA MR. R K D CHOUDHURY, DY. SGI, (R- 2 AND 3) MS. N DEY
HEARING				
3	WP(C)/7886/2015	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR. R K D CHOUDHURY MR.A DAS(R-4) MR.C CHOUDHURY MR. R. DHAR, SC, TRIBAL AFFAIRS (PLAIN) R-5 AG, ASSAM
4	WP(C)/6628/2018 WITH WP(C) 4866/2010, WP(C) 4948/2010, WP(C) 4949/2010, WP(C) 130/2011, WP(164/2011, WP(C) 4214/2010, WP(C) 4226/2015 (ALL DISPOSED OF)	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
5	WITH WP(C)/3102/2012	M/S VST INDUSTRIES LTD. Versus THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION

6	WITH WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	WITH MC/2187/2014 in WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
7	WITH WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
8	WITH WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION
9	WITH WP(C)/2489/2015	M/S PRIDE COKE PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
10	WITH WP(C)/2491/2015	M/S JUTHALAL GAJADHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S K SUREKA MR.S KHAN	SC, FINANCE & TAXATION(R1-4)
11	WITH WP(C)/2496/2015	M/S ASSAM SILICATE GLASS and CHEMICAL WORKS Versus THE STATE OF ASSAM AND 3 ORS	MRJ C GAUR MRS.J CHOUDHURY MR.D CHAKRABARTY MS.J TRIPATHI	SC, TAXES(R1-4)
12	WITH WP(C)/3175/2016	WS RETAIL SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR.J P MORE	SC, FINANCE & TAXATION MS.K DUTTA
13	WITH WP(C)/3182/2016	INSTAKART SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	DR. AK SARAF MR.A CHOUDHURY MR.J P MORE MR.N VENKATRAMAN	GA, ASSAM
14	WITH WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	WITH I.A.(Civil)/1446/2016 in WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION
15	WITH WP(C)/3642/2017	JAGATI COKE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
16	WITH WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES Versus THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

17	WITH WP(C)/3645/2017	JAI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
18	WITH WP(C)/3646/2017	SETHI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
19	WITH WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
20	WITH WP(C)/3651/2017	RAJ COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
21	WITH WP(C)/3652/2017	KAMRUP COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
22	WITH WP(C)/3655/2017	SHIVA COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
23	WITH WP(C)/3656/2017	JUPITER COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
24	WITH WP(C)/3657/2017	GANESH MET COKE INDUSRIES Versus THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
25	WITH WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
26	WITH WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
27	WITH WP(C)/3988/2017	BHARTI INFRATEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES

28	WITH WP(C)/4258/2017	BHARTI AIRTEL LTD. Versus THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
29	WITH WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
30	WITH WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD Versus THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
31	WITH WP(C)/5738/2017	M/S. KESHARI INDUSTRIES Versus THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
32	WITH WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
33	WITH WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR. S SHARMA MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
34	WITH WP(C)/5784/2017	DISHNET WIRELESS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
35	WITH WP(C)/6608/2018	PURBANACHAL ENTERPRISE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS. M L GOPE MS.N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE AND TAXATION MR. B GOGOI
36	WP(C)/7681/2018	M/S. RAJKAMAL AND COMPANY Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR T C DAS MR. P SARMA MR. M K GOGOI	MR. S BORA MR D SAIKIA SC, GMC
37	WITH WP(C)/7682/2018	M/S. KAMAL AND ASSOCIATES Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, GMC
38	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
39	WITH WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION

40	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
41	PIL/80/2020	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM MS. N BORDOLOI, SC, REVENUE DEPTT. ASSAM ASSTT.S.G.I. SC, G M D A
42	WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. R MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY (CAVETOR) MR. A BHATTACHARYA MS. M DEORI MR S KHAN
	WITH I.A.(Civil)/1509/2021 in WA/229/2021	THE STATE OF ASSAM Versus PHAGULAL PRASAD	MR. R MAZUMDAR MR. D MAZUMDAR MR. D MAZUMDAR	MRS. L N CHOUDHURY MS. M DEORI MR S KHAN
43	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
44	PIL/5/2022	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
45	WA/254/2022	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
46	WP(C)/2495/2022 FIXED	LUCY SAWKMIE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
47	WP(C)/5899/2023 B/O	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024

13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4433/2024 FIXED	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. Z HAMMAD MR. R M DEKA	GA, ASSAM SC, SEC. EDU.
ORDER (STAY VACATING)				
2	I.A.(Civil)/2851/2024 FIXED in WP(C)/4544/2024	KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 3 ORS Versus JAYANTA KUMAR SARMA AND ANR	MR. K N CHOUDHURY MR. P J PHUKAN	MR. M K CHOUDHURY MR. M SARMA SC, U G C
	WITH WP(C)/4544/2024	JAYANTA KUMAR SARMA Versus KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 5 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY (R-1,2,3,4) MR. P J PHUKAN(R-1,2,3,4) A RAHMAN (R-5) A DEY (R-5)
ADMISSION				
3	WP(C)/4500/2020 PART-HEARD, FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
4	WP(C)/4516/2022 FIXED	REKHAMONI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	MR. B CHAKRAVARTY(R-5) A SARMA (R-5) SC, EDU SC, K A A C
5	WP(C)/3531/2024 FIXED	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
	WITH WP(C)/6466/2023	AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS	SC, SEC. EDU.
7	WP(C)/3935/2024 FIXED	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR H GUPTA (CGC) DY.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/2398/2024 in WP(C)/3935/2024	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH

ORDERS

8	Review.Pet./116/2023 IN WP(C)/278/2022 (D/O), FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
WITH				
9	WP(C)/4580/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
WITH				
	I.A.(Civil)/3017/2023 in WP(C)/4580/2023	JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
HEARING				
10	WP(C)/6002/2017 PART-HEARD	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
11	WP(C)/4893/2019 PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
12	WP(C)/2516/2014	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, BTC SC, SSA SC, EDU
13	WP(C)/926/2015 WITH WP(C) 2006/2013(D/O)	BINDU BASHI MONDAL Versus THE STATE OF ASSAM AND 8 ORS	MR.M A I HUSSAIN DR.B AHMED MRA R BHUYAN MR.A U AHMED	MR.S DAS(R-8-9) MR. S BHATTACHARJEE SC, ELEMENTARY EDUCATION SC, BTC MR.H A SARKAR(R-8-9)
14	WP(C)/2475/2015	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED(R-5) GA, ASSAMR4 MR.D CHAKRABORTY(R-5) MR.D CHAKRABARTY(R-5) MR.S R BORUAH(R-5) MR.A B T HAQUE(R-5) SC, ELEMENTARY EDUCATION(R1,2,3)
WITH				
15	WP(C)/2110/2016	RIAZ UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN	DR.B AHMED(R-5) MR.A B T HAQUER-5 SC, ELEMENTARY EDUCATION
16	WP(C)/2981/2015	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
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17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3207/2024	MITHUN KUMAR SAHANI Versus THE UNION OF INDIA	MS. R S SADIAL MR. M R SODIAL	MR. S C KEYAL SC, CUSTOMS
2	Bail Appln./3209/2024	BUMAN NATH @ KINGKUMONI Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
MOTION				
3	AB/2790/2024	BIJAY TAMANG @ BIJAY LAMA Versus THE STATE OF ASSAM	MR. A J HAZARIKA MR D HAZARIKA	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./2597/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BINI TANGUM Versus THE STATE OF ASSAM	MR. P BORA MS K SARMA	MR. I BORTHAKUR, SPECIAL P.P, ASSAM PP, ASSAM
5	Bail Appln./2739/2024 FIXED	MAHTAB ALI @ MD MATAB ALI Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
6	Bail Appln./2742/2024 FIXED	TOPUBAN SAIKIA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
7	Bail Appln./2846/2024 FIXED	SAMIRAN MONDAL Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
8	Bail Appln./2904/2024 FIXED	MUSSTT HASINA BEGUM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
9	Bail Appln./2913/2024 FIXED	HABIJUL KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE S A AKIB	PP, ASSAM
10	Bail Appln./2918/2024 FIXED	ANTHON H THANGMINLIANA @ ANTON Versus THE STATE OF ASSAM	MR P SHARMA MR. A K DAS	PP, ASSAM
11	Bail Appln./2942/2024 FIXED	PUJA DEKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

12	Bail Appln./2945/2024 FIXED	MOTALEB ALI Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. A Z AHMED	PP, ASSAM
13	Bail Appln./2950/2024 FIXED	MD MUKTAJ ALI ALIAS MUKLES ALI Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM MS. P BORAH	PP, ASSAM
14	Bail Appln./3120/2024 FIXED	ABDUR RAHIM AND 2 ORS Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
BAIL HEARING				
15	AB/119/2024 WITH OFFICE NOTE	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
16	AB/296/2024 WITH OFFICE NOTE	ALOMGIR HUSSAIN @ ALOMGIR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
17	AB/1699/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NARAYAN CHANDRA MONDAL Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MS P DAS	PP, ASSAM
18	AB/1954/2024	BHADRESWAR NARAH Versus THE STATE OF ASSAM AND ANR.	MR G PEGU MR. N ANAND	MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT.
19	AB/2242/2024 FIXED	KUDDUSH ALI @ ABDUL KUDDUS Versus STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
20	AB/2281/2024 FIXED	BABULAL LAKRA Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	PP, ASSAM
21	AB/2431/2024	ZINNATUL ALI @ ZINNATUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
22	AB/2538/2024 FIXED	ASHAR ALI SHEIKH @ ASHAR ALI Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
23	AB/2564/2024 FIXED	NUR ALMINA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
24	AB/2625/2024 FIXED	SAILEN RABHA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR H NATH	PP, ASSAM
25	AB/2626/2024 FIXED	HIMANGSHU TALUKDAR Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG MD A ISLAM	PP, ASSAM
26	AB/2677/2024 FIXED	RAFICK AHMED Versus THE STATE OF ASSAM	RUBI GOGOI	PP, ASSAM
27	AB/2710/2024 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
ORDERS				
28	W.P.(Cri.)/30/2021	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND ANR	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
29	W.P.(Cri.)/33/2022 WITH LCR	GULAM NABI AZAD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS
30	W.P.(Cri.)/16/2023	DIBYA DEEPAM SARMA Versus M/S V-MART RETAIL LIMITED AND 2 ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	

31	W.P.(Cri.)/26/2023	ABHISHEK GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
32	Review.Pet./102/2023 WP(C) 4413/2022(D/O)	RANADHIR ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS S A KHALIFA MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
33	I.A.(Civil)/1350/2024 FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.
34	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4538/2016 FIXED	THE JOREHAUT TEA LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.N J DUTTA SC, APDCL MR. P N GOSWAMI
	WITH			
2	WP(C)/3977/2016	SATYANARAYAN TEA CO P LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
3	WP(C)/3413/2018 FIXED	FAIZUL HOQUE LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS C MEDHI MR. S NATH MR R DHAR MR. R A CHOUDHURY MR. R A MAJUMDAR	SC, P AND R.D. GA, ASSAM
4	WP(C)/7398/2019 FIXED	DEVAJIT DUTTA @ DEBAJIT DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, PNRD GA, ASSAM SC, A S E C
	WITH			
	I.A.(Civil)/3176/2024 in WP(C)/7398/2019	DEVAJIT DUTTA @ DEBAJIT DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, P AND R.D. SC, P AND R.D. SC, FINANCE DEPTT. SC, A S E C
5	WP(C)/3079/2022 FIXED	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
	WITH			
6	WP(C)/2744/2022 CAVT. NO. 04352/022,	CHITRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR

7	WITH WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MR. D F A AHMED	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
8	WP(C)/4818/2023 FIXED	SWGWMDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. D F A AHMED	MR. B CHAKRABORTY (r-6) MR. B CHOUDHURY (R-1 TO R-5) MRS P HAZARIKA (r-6) SC, BTC
9	WP(C)/5598/2023 FIXED	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
10	WP(C)/318/2024 FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
11	WP(C)/319/2024 FIXED	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
12	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
13	WP(C)/2057/2024 FIXED	M/S SHIV ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
ORDERS				
14	WP(C)/2945/2016 FIXED	SUHEL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MS.N MODI(R-3) GA, ASSAM(R-1 & 2) MR.S DUTTA(R-3) MR.C SHARMAR-3 MR.SIDHANT DUTTA(R-3)
15	Cont.Cas(C)/121/2024 FIXED	CHANDRESWAR SAIKIA Versus S. ABBASI AND ORS.	MR. P TALUKDAR MS D ANGANA	MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5)
HEARING				
16	WP(C)/1354/2016 PART-HEARD	SMTI RUPALI BORDOLOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 4 ORS	MRS.B DAS MR.T R SARMA	SC, APDCL
17	WP(C)/1104/2016 CAVT. NO. 156/2016	OIL INDIA LIMITED Versus THE UNION OF INDIA and 4 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	C.G.C. MS.S CHAKRABORTY(FOR CAVEATOR) MR.A C KALITA MR.R SARKAR(FOR CAVEATOR) ASSTT.S.G.I.
18	WITH WP(C)/1102/2016 CAVT. NO. 159/2016	OIL INDIA LIMITED Versus THE UNION OF INDIA and 4 ORS	MR. S N SARMA MR. A SARMA MR. K KALITA MR. S CHOUDHURY MR. A JAHID	C.G.C. MR. D C BORAH (R1, R4, R5) MS. S CHAKRABORTY (FOR CAVEATOR) MR. P DEKA (R3) MR. A CHETIA (R3) MR. R SARKAR (FOR CAVEATOR) ASSTT.S.G.I. MR. R HAQUE (R3)

19	WP(C)/3490/2016 FIXED	MUKTASHREE HIGH SCHOOL and ANR. Versus THE UNION OF INDIA and 4 ORS	MR.A DASGUPTA MS.B DAS MR.S CHAKRABARTY	MR.P K ROY(R-2-5) C.G.C. MR.M DUTTA(R-2-5) MR.A CHAKRABORTY(R-- -5) MR K CHAKRAVARTY R-2-5 ASSTT.S.G.I. MS.H TERANGPI
20	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
21	WITH WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
22	WP(C)/2534/2017 FIXED	EMPLOYEES PROVIDENT FUND ORGANIZATION and ANR. Versus EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL and ANR.	MR.P K ROY MS.M DUTTA MS.A CHAKRABORTY	MR.A K SHARMA MR. P D NAIR (R2) MR G ALAM (R2) MR A U AHMED (R2) MR. H ROHMAN (R2) MS. H SARMA (R2) MR. D NAG (R2) SC, ASCARD BANK
23	WP(C)/828/2019 FIXED	M/S. GANAPATI ROLLER FLOUR MILLS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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[For Tuesday,22nd October 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6129/2018 FIXED	SRI LANKESWAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS S SENGUPTA	GA, ASSAM SC, PWD
2	WP(C)/1207/2023 FIXED	RASHMI DAS Versus THE UNION OF INDIA AND 2 ORS	MRS DIPANJALI BORPUJARI MRS. M BARMAN	MR A N AHMED (R-3) DY.S.G.I.
3	WP(C)/4382/2023 FIXED	KUMAR SANJIT KRISHNA Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P P MEDHI	GA, ASSAM
4	WP(C)/5204/2024 FIXED	MD. AINUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P H E
ORDERS				
5	Cont.Cas(C)/304/2024 FIXED	JAYANTA KUMAR SARMA Versus DR. PRANJIT BORA	MR. M K CHOUDHURY MR. M SARMA	MR. P J PHUKAN
HEARING				
6	WP(C)/5008/2014 FIXED	ON THE DEATH OF LATE SURESH PRASAD SINGH HIS LEAGAL HEIRS SMTI TARA DEVI AND 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.P PATHAK MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH	ASSTT.S.G.I.
7	WP(C)/53/2015	HAV. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MD.A J ATIA MRJ UDDIN MS.F AHMED	GA, ASSAM
8	WP(C)/81/2015	UPEN DAS and 17 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.D K SARMAH MR.P S LAHKAR MS.A TALUKDAR MR.N PATHAK MR.A PATHAK	GA, ASSAM MR.R SARMA(R-2) MS.A VERMA MR. D MAZUMDARR-2 MR.P BORAH(R-2) SC, FINANCE
9	WP(C)/530/2015	DULAL CHANDRA PATOR and 10 ORS Versus THE STATE OF ASSAM AND 31 ORS	MS.M DEKA MS.J DEKA MS.H TALUKDAR	MS.A DEVI(R-7 to 32) MR.P HAZARIKAR1-R6 MR.K KHAN(R-7 to 32) MS.P CHAKRABORTY(R-7 to 32) SC, HEALTH

10	WITH WP(C)/49/2015	GIRISH CH. MAHANTA and 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	SC, HEALTH
11	WP(C)/683/2015	APURBA THAKURIA and 74 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	GA, ASSAM
12	WITH WP(C)/1220/2014	MUKTI NATH KONWAR and 154 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.K K MAHANTA MR.D GOGOI MR.K KONWAR MR.K SINGHA MR.A BARUA MS.R GOGOI	GA, ASSAM
13	WP(C)/901/2015	MD. ZAKIR HUSSAIN Versus THE ASSAM STATE ELECTRICITY BOARD and 8 ORS	MR.S SHARMA MR.P K BORDOLOI MR.S ALI MR.N N UPADHAYA	SC, A S E B(R1-7) SC, POWER GRID(R9) SC, PERSONNEL DEPT.(R8)
14	WP(C)/2275/2015	SMTI. NILIMA BALA MALI Versus THE STATE OF ASSAM AND 3 ORS	MR.J SARMA	SC, FORESTR1-4
15	WP(C)/4470/2023 FIXED	HARI MOHAN DHARIKAR Versus STATE BANK OF INDIA AND 5 ORS	MR. M K CHOUDHURY MR. B K JAIN MS. P C BARNALI NAIR MR. M SARMA	MR. A K SAHEWALLA (R-1 TO 6) MR. W SHARMA (R-1 TO 6) MR D GOSWAMI (R-1 TO 6) MS Z DOLEY (R-1 TO 6)

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5313/2019 FIXED, WITH LCR	GOPAL DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
HEARING				
2	Co.App./4/2016 CAVT. NO. 1393/2015 PART-HEARD, CAVT./1293/2015, CAVT./1393/2015	BURAGOHAIN TEA COMPANY LIMITED and ANR Versus UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
3	WITH Co.App./3/2016 CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY Versus BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR
4	Crl.A./454/2019 PART-HEARD, WITH LCR 4 FILES, P.B.-2	SRI MADAN PANIKA Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MR. A M BORA MR. M A LASKAR MR. D K BAIDYA S AHMED MS P DASGUPTA	PP, ASSAM
5	WITH CRL.A(J)/59/2020 <u>5 Y O M 23 D :</u>	ANIL GOUR Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
6	WP(C)/71/2017 WITH LCR	SUKIRON NESSA Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR.S HOQUE	GA, ASSAM(R-2-4) ASSTT.S.G.I.(R-1)
7	WP(C)/366/2017 WITH LCR	HASINA BHANU @ HASNA BHANU Versus THE UNION OF INDIA and 4 ORS.	MR G S SARKAR MR.Z HUSSAIN MS. D GHOSH, AMICUS CURIAE MR. F E CHOUDHURY MR. B PURKAYASTHA	GA, ASSAM ASSTT.S.G.I.

8	WP(C)/760/2017 WITH LCR	SAIF UDDIN @ MD. SARIF UDDIN Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/1538/2017 WITH LCR	MOYNAL HOQUE Versus THE UNION OF INDIA and 4 ORS	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/1613/2017 WITH LCR	JAMAL UDDIN @ JAMAL UDDIN SHEIKH Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAMR 2 - 4 ASSTT.S.G.I.(R 1)
11	WP(C)/1732/2017 WITH LCR	ABU TAHER Versus THE UNION OF INDIA and 4 ORS.	MS.A DEVI MR.R DHAR	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/4705/2017 WITH LCR	ATABUR RAHMAN @ ATABUR ISLAM Versus THE UNION OF INDIA and 7 ORS.	MRM H AHMED MR. A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/4743/2017 WITH LCR	MD. ABDUL JABBAR and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/4978/2017 WITH LCR	SAHERA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HAQUE MS.R BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
15	WA/208/2018 WITH OFFICE NOTE	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
16	Review.Pet./47/2020 IN WP(C)/4876/2018 (D/O), WITH LCR	AMINUR ALI @ AMINOOR ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR. M HOQUE MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	PIL/54/2022 WITH OFFICE NOTE	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) MR. S BORTHAKUR (R-4) MR. P MAHANTA MS. D DUTTA (r-3) MS C DAS MS. M BORGHAIN ASSTT.S.G.I. SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
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7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024

9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024



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[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/68/2019 5 Y 7 M 9 D :WITH LCR - 5 (FIVE), P.B. - 2	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
2	Crl.A./138/2019 WITH LCR - 8 (EIGHT) FILES, P.B. - 2	MD MUJAHIDUL ISLAM Versus MD KHAJA ALOM AND ANR.	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY	MR. T J MAHANTA MR. T GOGOI
3	Crl.A./199/2019 WITH LCR - 5 (FIVE) FILES, P.B. - 2	SRI PAPU SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	MS B SHARMA, AMICUS CURIAE PP, ASSAM
4	Crl.A./456/2019 WITH LCR - 6 (SIX) FILES, P.B. - 2	SRI SWAPAN DEB Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN MR. M ISLAM	PP, ASSAM
5	Crl.A./135/2020 4 Y 7 M 27 D :WITH LCR - 1 (ONE) BUNDLE, P.B. - 4 (FOUR)	SARSING TERON AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MR. A CHAUDHURY (p MR. P K DAS MD. S U AHMED MR. A I KATHAR MR. D BORA MR. N MAHAJAN MR N K PHUKAN MR R S RONGHANG	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
6	WITH Crl.A./136/2020	SARLONGRI TERANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR S INGTI MR. P SHARMAH MR. M SARANIA MD. S U AHMED MR. A I KATHAR	MR. A K HUSSAIN(R2) MR. S ALIM(R2) MR. B HUSSAIN(R2) DR. C R BORUAH(R2) MR A HAQUE(R2) PP, ASSAM
7	Crl.A./152/2020 WITH LCR - 7 (SEVEN) FILES, P.B. - 4 (FOUR)	RAJEN DOLEY Versus THE STATE OF ASSAM AND ANR	MR. A K DAS (AMICUS CURIAE) MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM

8	WITH Death Sentence Ref./1/2020 4 Y 7 M 10 D :	THE STATE OF ASSAM Versus RAJEN DOLEY	PP, ASSAM	MR. A K DAS(AMICUS CURIAE)
9	WITH Crl.A./153/2020	SRI ANIL DOLEY AND 9 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K DAS(AMICUS CURIAE) MR J PAYENG MR A KALITA MR. M CHETIA	PP, ASSAM
10	Mat.App./21/2021 WITH LCR	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	MR S DIFUSA MR N RAY
11	CRL.A(J)/52/2023 1 Y 8 M 11 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	KHADEM MANDAL Versus THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM
	WITH I.A.(Crl.)/367/2024 in CRL.A(J)/52/2023	KHADEM MANDAL, Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	MR UJJAL CHOUDHURY, LEGAL AID COUNSEL FOR(R-2) PP, ASSAM

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1634/2023 FIXED	M/S NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
2	WP(C)/2840/2023 FIXED	DIPAK RANJAN PAUL AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MR. P K ROYCHOUDHURY (P-2,3,4,5) MR. JUNM LASKAR MR H I CHOUDHURY (P- 2,3,4,5) H YEASMIN (P-2,3,4,5)	GA, ASSAM MR. S DUTTA (R-4 & R-5) MS S MOCHAHARI SC, S.M.B.
ORDERS				
3	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R- 2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R- 2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.
HEARING				
4	WP(C)/5344/2013 CAVT. NO. 756/2013	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR
5	WP(C)/6485/2014 WITH WP(C)/7531/2013 (D/O)	MAHIM CHANDRA NATH and 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K K MAHANTA MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH	GA, ASSAM MR. K RAJBONGSHI MR. M MAHANTA SC, TECHNICAL EDU. SC, REVENUE MR. R P N SINGH SC, HIGHER EDUCATION

	WITH I.A.(Civil)/410/2020 in WP(C)/6485/2014	THE STATE OF ASSAM AND 5 ORS Versus MAHIM CH. NATH AND 15 ORS	SC, EDUCATION (TECHNICAL) DEPTT. MS. M D BORAH JR. GA, ASSAM SC, REVENUE	MR K K MAHANTA MR. K SINGHA MR K MAHANTA
6	WITH WP(C)/1518/2015 WITH LCR	SRI PRAFULLA NATH and 3 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA MRS. P BARUAH	GA, ASSAM(R1-5) SC, TECHNICAL EDU. SC, REVENUE SC, SOCIAL WELFARE(R6)
7	WITH WP(C)/1600/2015	SMT. MUHILA NATH @ MUHILA DEVI @ MUHILA BALA NATH and 6 ORS, Versus THE STATE OF ASSAM and 8 ORS,	MR.K K MAHANTA MS.P BARUAH MR.K SINGHA MR.K M MAHANTA	GA, ASSAMR1-6,8 SC, TECHNICAL EDU. SC, REVENUE
8	WP(C)/6653/2014	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
9	WP(C)/1178/2015 WITH LCR	SOFIUR RAHMAN and 5 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MR.M HAQUE MR.T ISLAM MR.Z HUSSAIN MS.S PARVEEN MR.M A MONDAL	GA, ASSAM(R1-7) MR T H HAZARIKA {8(i),8(ii),8(iii),8(iv),8(v),8(vii),8(viii)} MR T H HAZARIKA {8(i),8(ii),8(iii),8(iv),8(v),8(vii),8(viii)} MR.M CHETIA(R-8) MR M CHETIA {8(i),8(ii),8(iii),8(iv),8(v),8(vii),8(viii)} MR.A RASHIDR-8 MR.A RASHIDR-8 MR. K ISLAM {8(i),8(ii),8(iii),8(iv),8(v),8(vii),8(viii)} MR N AHMED {8(i),8(ii),8(iii),8(iv),8(v),8(vii),8(viii)} MR.N P DOWERAH(R-8)
10	WP(C)/4688/2015	HAREKRISHNA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	DR.ASHOK SARAF MR. R MAZUMDAR MR. A GOYAL MR H BEZBARUA MR. U SARMA MS.A NEOG	GA, ASSAM MRS A VERMA SC, GHC SC, FINANCE
11	WP(C)/5935/2016	SRI MADAN KUMAR and 10 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.P BARUAH	GA, ASSAM MR.S K MEDHI SC, GHC
12	WP(C)/2878/2017	ABU ASHAD ANOWARUL ISLAM @ ANOWARUL ISLAM Versus THE STATE OF ASSAM and 10 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM(R. 1-10.) MR.T ISLAM R- 11 MR. I CHOUDHURY (R11) MR.D J DAS(R-11) MR. E AHMED(R- 11) MS.R RABHA(R-11) MS.L TALUKDAR(R-11)
13	WP(C)/6090/2017	SHANAI MIA CHOUDHURY Versus THE STATE OF ASSAM and ANR.	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S A SIKDER MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. A U AHMED	GA, ASSAM SC, GHC

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2901/2024 FIXED	SALAUDDIN CHOUDHURY Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
2	Bail Appln./3063/2024 FIXED	MD. HEDAITUL ISLAM @ HEDAITUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
WITH				
3	Bail Appln./2759/2024	ISRAIL ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
4	Bail Appln./3205/2024	MURTAJUL ALI @ MD MURTAJ ALI @ MD MUKSIDUL Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM	PP, ASSAM
5	Bail Appln./3206/2024	PRANJAL BARUAH @ JITU Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
MOTION				
6	AB/2789/2024	BASANTA KUMAR RABHA Versus THE STATE OF ASSAM	MR. K SINGHA MR S GAUTAM	PP, ASSAM
7	AB/2791/2024	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION				
8	Crl.Rev.P./76/2024 PART-HEARD, LCR 2 FILES, FIXED	SIMON MAO Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./2684/2024 FIXED	KARUNA KANTA GOGOI Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM

10	WITH Bail Appln./2611/2024	SMTI. DIPSHIKHA HAZARIKA Versus THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
11	Bail Appln./2761/2024 FIXED	SANUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
12	Bail Appln./2771/2024 FIXED	GAURAV GOSWAMI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
13	Bail Appln./2796/2024 FIXED	SONMANI KAKATI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
14	WITH Bail Appln./2977/2024	AKKAS ALI Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
15	Bail Appln./2977/2024 FIXED	KAMAL BORA ALIAS PANKAJ BORA Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
16	Bail Appln./2861/2024 FIXED	ASHAD ALI Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
17	Bail Appln./2920/2024 FIXED	AYAN DAS Versus THE STATE OF ASSAM	MR H K BARUAH MR. U J SAIKIA	PP, ASSAM
18	Bail Appln./2926/2024 FIXED	MD MOJIBUR RAHMAN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
19	Bail Appln./2932/2024 FIXED	MRS. GANGA CHETRY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
20	Bail Appln./2938/2024 FIXED	RAKIB AHMED Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
21	Bail Appln./2959/2024 FIXED	RAJENDRA DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
22	WITH AB/2604/2024	RABINDRA DAS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
23	Bail Appln./2966/2024 FIXED	ARBIND PANWAR @ ARVIND AND 2 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
24	Bail Appln./3049/2024 FIXED	NURUL HOQUE LASKAR Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI	PP, ASSAM
25	Bail Appln./3052/2024 FIXED	JIYABUR RAHMAN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
26	Bail Appln./3079/2024 FIXED	SRI NIRUJ DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
27	Bail Appln./3112/2024 FIXED	KABIR AHMED LASKAR Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
28	WITH Bail Appln./3033/2024	RITU MONI BEGUM AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM

29	WITH Bail Appln./3046/2024	MAFIJ UDDIN Versus THE STATE OF ASSAM	MD. S Z B AKLAS	PP, ASSAM
30	Bail Appln./3151/2024 FIXED	ALTAH HUSSAIN LASKAR @ ALTA HUSSAIN LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
31	Bail Appln./3154/2024 FIXED	DHANTI DAS Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING	PP, ASSAM
32	Bail Appln./3186/2024 FIXED	LAKHESWAR NATH Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
33	Bail Appln./3202/2024 FIXED	SOHIDUL ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
BAIL HEARING				
34	AB/3701/2023 FIXED	BIKASH SARKAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
35	AB/1224/2024 FIXED	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
36	AB/1324/2024 WITH OFFICE NOTE	JUNTI ALI @ FAJNOOR ALI Versus THE STATE OF ASSAM	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	PP, ASSAM
37	AB/1344/2024 FIXED	DR NABO KUMAR PEGU @ NABA PEGU Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
38	AB/1663/2024 FIXED	MEHDI HASSAN Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
39	WITH AB/1532/2024	MAINUL HOQUE MONDAL Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MRS. M A OZAH (R-2) PP, ASSAM
40	AB/1771/2024 FIXED	SAIDUL ALI Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
41	AB/1923/2024 FIXED	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	MR. A RAHMAN PP, ASSAM
42	AB/2156/2024 FIXED	JAKIR KHAN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. S C BISWAS(INFORMANT) MR. P S BISWAS (INFORMANT) PP, ASSAM
43	AB/2164/2024 FIXED	ANUPAM DAS Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH NAYANMONI KALITA	PP, ASSAM
44	AB/2285/2024 FIXED	KOFIL ALI @ KOFIL UDDIN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MD. K ALI	PP, ASSAM
45	AB/2348/2024 FIXED	ARUN SARKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM

46	AB/2390/2024 FIXED	JUBBAR ALI AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
47	AB/2400/2024 FIXED	MASUD HASSAN Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
48	AB/2445/2024 FIXED	PRADYUT DEY AND ANR Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
49	AB/2476/2024 FIXED	PHILIPSON TISSO Versus THE STATE OF ASSAM	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	PP, ASSAM
WITH				
50	AB/2473/2024	SHRI MIRLONG BEY Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
51	AB/2545/2024 FIXED	SANTOSH KR CHAKRAVARTY Versus THE STATE OF ASSAM	MR. P K MUNIR	PP, ASSAM
52	AB/2547/2024 WITH OFFICE NOTE, FIXED	NUR JAMAL ISLAM @ NUR ZAMAL @ NUR ZAMAL SK Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR N ISLAM PP, ASSAM
53	AB/2575/2024 FIXED	MITU BARMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
54	AB/2579/2024 FIXED	SANKAR JYOTI BARUAH Versus THE STATE OF ASSAM	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM	PP, ASSAM
55	AB/2584/2024 FIXED	IRFANUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM	PP, ASSAM
56	AB/2586/2024 FIXED	RAFICK AHMED @ RAFIK AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
57	AB/2597/2024 FIXED	MONTU MILI AND 4 ORS Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
58	AB/2703/2024 FIXED	FIRDOUSH CHOWDHURY @ FIRDUS CHOWDHARY Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	PP, ASSAM
59	AB/2722/2024 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
60	AB/2749/2024 FIXED	CHANDRA LAHKAR AND ANR Versus THE STATE OF ASSAM	MR P S RAJA	PP, ASSAM
HEARING				
61	Crl.A./66/2012 PART-HEARD, LCR 5 FILES, FIXED	DHENURAM NARAH, Versus THE STATE OF ASSAM,	MR G PATHAK(AMICUS CURIAE) MR. A KHANIKAR	PP, ASSAM
62	RSA/159/2022 PART-HEARD, WITH LCR, FIXED	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	MR. M U MAHMUD (r-1) MR S H MAHMUD (r-1)

WITH
[I.A.\(Civil\)/3317/2022](#)
in RSA/159/2022

ASMOT PARAMANIK @ ASMAT ALI
PARAMANIK

Versus
ABDUL BATEN AND ORS.

MR. M A SHEIKH
MR M H CHOUDHURY
MS A BEGUM
MS F INTAZ

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/115/2023 FIXED	AJJUL HOQUE AND ANR Versus MUJAFAR ALI AND 5 ORS	MR. A.I. AHMED MS B DEVI MR P SAH	MR. J ABBAS (r-1 to 6) MR M HANDIQUE (r-1 to 6) MD I HUSSAIN AL AMEEN (r-1 to 6)
2	MACApp./418/2024 FIXED	ORIENTAL INSURANCE CO LTD Versus BAYJANTI HAJAM AND 2 ORS (B)	MS. M CHOUDHURY MS. M CHOUDHURY	MR T CHAKRABORTY R GOGOI (R-3)
	WITH I.A.(Civil)/2512/2024 in MACApp./418/2024	ORIENTAL INSURANCE CO LTD Versus BAYJANTI HAJAM AND 2 ORS (B)	MS. M CHOUDHURY	
ORDERS				
3	CRP(IO)/384/2024 FIXED	UJJAL DAS AND 7 ORS. Versus RANJIT KUMAR DAS AND ANR	MR A DASGUPTA MR. H DAS MS B DAS MR J K SHARMA	
4	I.A.(Civil)/1451/2024 FIXED in FAO/5288/2024	NASIBUR RAHMAN Versus MOMI ARA AHMED	MR. M R SODIAL MS S Z HAYAT	MS. S E AHMED M AHMED
	WITH FAO/5288/2024 (Filing Number)	NASIBUR RAHMAN Versus MOMI ARA AHMED	MR. M R SODIAL	
HEARING				
5	FAO/34/2024 CAVT. NO.04572/024, (AT 2:00), PART-HEARD, WITH LCR, FIXED	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	FOR CAVEATOR
	WITH I.A.(Civil)/1421/2024 in FAO/34/2024	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA MS. D D BARMAN FOR CAVEATOR
6	MACApp./120/2011 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK

7	Arb.A./15/2014 WITH LCR, FIXED	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. Versus UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY	MR.A K SARKAR DR. B N GOGOI DR. B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
8	MFA/12/2015 WITH LCR, FIXED WITH MC/914/2015 in MFA/12/2015	ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD Versus M/S INTERNATIONAL CONSTRUCTION LTD ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD Versus M/S INTERNATIONAL CONSTRUCTION LTD	MR.S C KEYAL MR. K K DEY MR. D MAZUMDAR MR. R M DAS MS.G SARMAH	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MD.ASLAM MR.G N SAHEWALLA MD ASLAM MS.B SARMA MR.P DEKA
9	RSA/223/2016 WITH LCR, FIXED WITH I.A.(Civil)/1572/2016 in RSA/223/2016 WITH I.A.(Civil)/2918/2024 in RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA MR A ISLAM
10	RSA/209/2017 WITH LCR, FIXED	ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER	MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR.P C DEY MR.I HAQUE MS.S PAUL
11	MACApp./436/2017 WITH LCR, FIXED	MUSST FIRUZA KHATUN @ BEGUM and ANR Versus REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR. B HUSSAIN MR. I A TALUKDAR MS. P BARMAN	MS. R D MOZUMDAR MRS. L N CHOUDHURY MS. M DEORI MR. S P SHARMA
12	MACApp./467/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI SONALI KALITA and 3 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS	MR.I A TALUKDAR MR.R DEV MS.P BARMAN MS.P MAZUMDAR MRS.S BARAT
13	FAO/42/2019 CAVT. NO.0838/2019 WITH LCR, FIXED WITH I.A.(Civil)/537/2020 in FAO/42/2019 WITH I.A.(Civil)/2848/2022 in FAO/42/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS. ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. K N CHOUDHURY MR S BHARALI MR. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG MR. R BORPUJARI
		ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI

14	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
15	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), PAWAN KUMAR JALAN Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG MR. M DUTTA MR N BARMAN	MR D BARUAH MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR. A BHATTACHARYYA (R2, R3) MS R GANGAWAT (R1) MS M N KONYAK (R1)
16	MACApp./494/2019 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D SAIKIA (R1-3) MR. K K DUTTA (R1-3) MR. B GOGOI (R1-3) MR P NAYAK (R1-3) MS. N BORDOLOI (R1-3)
	WITH I.A.(Civil)/3332/2019 in MACApp./494/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3334/2019 in MACApp./494/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	MACApp./300/2021 WITH LCR, B/O	HDFC ERGO GENERAL INSURANCE CO. LTD. Versus PARESH DEKA AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M HUSSAIN (r-1,2) MR. A ISLAM (r-1,2)
18	MACApp./800/2022 WP(C) 498/2011(D/O), WITH LCR, FIXED	NEW INDIA ASSURANCE COMPANY LTD. Versus SUNITI SINGHA AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B J GHOSH (R-4) MR. A ROSHID MR. A ROSHID MR H DAS(R-1,2,3) MS. M R DEVI MS. T BEGUM MS. T BEGUM
	WITH I.A.(Civil)/1429/2023 in MACApp./800/2022	SUNITI SINGHA AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. A ROSHID MS. T BEGUM	MS. R GOSWAMI
19	MFA/41/2023 WITH LCR, FIXED	UNION OF INDIA AND ANR. Versus M/S SHREE SHIV SAI STEEL INDUSTRIES	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA MS. M SHARMA M. KALITA DIVYANSH RATHI

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024

8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./1127/2023 B/O	NOREN TANTI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. M SHARMA MR S DEKA	PP, ASSAM
2	Crl.Pet./1269/2024	KANKANJYOTI KAUSHIK AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3	Crl.Pet./1270/2024	JANAK BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
4	Crl.Pet./1271/2024	MD. SAHIDUL ISLAM @ ABU SAHID Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
5	Crl.Pet./1276/2024	SAHID ALI Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
6	Crl.Pet./1280/2024	PARVEZ AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ISLAM MR M ROHMAN S ISLAM	PP, ASSAM
ADMISSION				
7	Crl.Pet./1154/2018 FIXED	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR S M T CHISTIE MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. S K DAS PP, ASSAM
8	Crl.Pet./1028/2023 FIXED	SANJAY DAS Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	MR. A K PURKAYASTHA (r-2) MR. S SHARMA (R2) PP, ASSAM
9	Crl.A./336/2024	SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/981/2024 in Crl.A./336/2024	SAMSUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM

10	Crl.Pet./1228/2024 FIXED	NASRAT AKHTAR AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./3048/2024 FIXED	RAFIKUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING				
12	AB/1777/2024 WITH CASE RECORD(SCANNED COPY)	CHAKEDUL HAQUE Versus THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB
13	AB/2072/2024 WITH OFFICE NOTE, FIXED	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	RAJU DEURI MR. S K DEORI	PP, ASSAM
ORDERS				
14	Crl.Pet./1141/2024 FIXED	MAHBUBUL HOQUE Versus THE STATE OF ASSAM AN ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
HEARING				
15	Crl.A./120/2012 WITH LCR 4 FILES	BISWAJIT SAUD Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	WITH Crl.M.C./568/2012 in Crl.A./120/2012	BISWAJIT SAUD, Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
16	Crl.A./241/2012 WITH LCR 5 FILES	SANTOSH KALITA Versus THE STATE OF ASSAM	MR.A KHANIKAR MRS.P BORA	PP, ASSAM
17	Crl.Rev.P./10/2013 WITH LCR 4 FILES	PRAHLAD KALITA Versus THE STATE OF ASSAM	MR.M K DAS MRN BAKHSH	PP, ASSAM
18	Crl.A./18/2013 WITH LCR 9 FILES	MAHADEB PATHAK Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	SC, CBI SC, CBI
	WITH Crl.A./11/2013	RAJENDRA MAHARAJ Versus CENTRAL BUREAU OF INVSTIGATION	MRS I AHMED MR.N AHMED MR.S DAS MR.A RAHMAN MR.Z RAHMAN	SC, CBI
20	WITH Crl.A./17/2013	MAHESWAR NATH Versus THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	SC, CBI
	WITH Crl.A./69/2013	BAJRA KANTA KALITA Versus CENTRAL BUREAU OF INVESTIGATION,	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A BURAGOHAJAN SC, CBI

22	Crl.A./42/2013 WITH LCR 1 FILE	BARNALI RAMCHIARY Versus THE STATE OF ASSAM AND ORS	MR.A R SHOME MR.S CHOUHAN	MR K L GUPTA MR.B K SINGH PP, ASSAM
23	Crl.A./51/2013 WITH LCR 5 FILES	ABDUS SAMAD Versus THE STATE OF ASSAM and ORS	MR.B M CHOUDHURY MR.D K KALITA MR.U CHOUDHURY MS.S CHOUDHURY	MR. M U MAHMUD MR.H SARMA MR.P C SARKAR MR R BARUAH MR S ISLAM PP, ASSAM MR.T C KHATRI
24	Crl.A./53/2013 WITH LCR 5 FILES	MD. AKJAR ALI and ANR, Versus THE STATE OF ASSAM and 15 ORS,	MR.N HOQUE MS.L N CHOUDHURY MD.M H CHOUDHURY MR.S CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	MR.A GOGOI MR.M CHOUDHURY MR.I F ALI PP, ASSAM MR.P K MUNIR
25	Crl.Rev.P./348/2013 WITH LCR 2 FILES	SMTI KALPANA DAS and 8 ORS. Versus THE STATE OF ASSAM and ANR.	MR.F K R AHMED MR.A H ALAMGIR	PP, ASSAM MR.C BHATTACHARYYA AMICUS CURIAE
26	Crl.Pet./739/2013 WITH LCR 2 FILES	ASISH SAHA Versus THE STATE OF ASSAM and ANR	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MRB K BARMAN	MR.B CHAKRABORTY MR.D SARMAH PP, ASSAM
27	Crl.A./23/2021 WITH LCR 4 FILES, B/O	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/48/2021 in Crl.A./23/2021	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
28	Crl.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (R-2) MR. P BORA (R-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (R-2) MS. S. TODI (R-2) MS. P BORA (R-2) PP, ASSAM
	WITH I.A.(Crl.)/96/2023 in Crl.Pet./77/2022	SHRI DILIP BANSAL Versus RATU TECHI AND 6 ORS.	MR. R P SARMAH	MR. S K DEORI
29	Crl.Rev.P./15/2023 WITH LCR 2 FILES(SCANNED COPY)	RAJESH KUMAR ROY Versus BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS P. NAIDING P. NAIDING	MR H K SARMA
30	I.A.(Crl.)/190/2024 WITH LCR 8 FILES in Crl.A./54/2024 WITH Crl.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR. BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH MS. G BORAH	PP, ASSAM MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
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9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2830/2024	ABDUL HASIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	Bail Appln./3103/2024 FIXED	TOUHIDA AKTAR BARBHUYA Versus THE STATE OF ASSAM	MR. A ROSHID	PP, ASSAM
MOTION				
3	Crl.Rev.P./417/2024	ADITYA BARUVA Versus THE STATE OF ASSAM AND ANR	MR A TEWARI MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
4	Crl.Pet./1264/2024	DR. SATYAJEET BANERJEE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH P SHARMA	PP, ASSAM
5	Crl.Pet./1272/2024	SONMONI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
6	Crl.Pet./1273/2024	KAMAL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM
7	Crl.Pet./1274/2024	KAMAL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN M.A. ISLAM MR H A RASHID	PP, ASSAM
8	Crl.Pet./1275/2024	RAJAN MASIH Versus THE STATE OF ASSAM AND 2 ORS	MRS. A GAYAN MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
9	Crl.Pet./1282/2024	KAJOL DAS AND ANR Versus DIPAK CH. DEBNATH AND ANR	MR S SARMA A GAUTAM MR. C TALUKDAR ARUNABH SARMA	PP, ASSAM
ADMISSION				
10	Crl.Rev.P./72/2023 FIXED	SUMAN SEN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM

11	Crl.A./335/2024	ZODU MIYA Versus STATE OF ASSAM	MR Z ALAM MR. U B SARMA MS. S NAZNEEN	PP, ASSAM
	WITH I.A.(Crl.)/980/2024 in Crl.A./335/2024	ZODU MIYA Versus STATE OF ASSAM	MR Z ALAM MR. U B SARMA MS. S NAZNEEN	PP, ASSAM
12	Crl.Rev.P./375/2024 FIXED	JEHERUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./2638/2024 WITH CASE RECORD(SCANNED COPY)	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/1638/2023 WITH CASE RECORD(SCANNED COPY)	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ORDERS</u>				
15	Crl.L.P./38/2024 in Crl.A./6178/2024	MANJU MEDHI Versus DR. NUR ISLAM	MR. B K JAIN MS. P C BARNALI NAIR	
	WITH Crl.A./6178/2024 (Filing Number)	MANJU MEDHI Versus DR NUR ISLAM G	MS. P C BARNALI NAIR	
16	Crl.Pet./284/2024 B/O	TATA MOTORS FINANCE LTD. Versus STATE OF ASSAM AND ANR	MR. M SHARMA MR S DEKA	PP, ASSAM
<u>HEARING</u>				
17	Crl.A./78/2008 (TOP OF THE LIST), LCR 3 FILES, P.B.-4, FIXED	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	WITH Crl.M.C./257/2008 in Crl.A./78/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
18	Crl.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./258/2008 in Crl.A./79/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
19	Crl.A./84/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
20	Crl.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
21	Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN

22	WITH Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
23	WITH Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
24	Crl.A./95/2013 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	SMT. SABITA SAHU, Versus THE STATE OF ASSAM AND 4 ORS	MR.A GOHAIN MR.S BORTHAKUR	MR.B CHOUDHURY MR.S SAHU PP, ASSAM
25	Crl.A./105/2013 WITH LCR 6 FILES	BAKKAR ALI Versus THE STATE OF ASSAM,	MR.A R SIKDAR MR.R ALI MR.N AHMED MD.M Z SHAH MR.M H TALUKDAR MR.H A AHMED	PP, ASSAM
26	Crl.A./106/2013 WITH LCR 6 FILES, P.B.-1	ALTAF HUSSAIN BARBHUIYA Versus STATE OF ASSAM		
27	Crl.A./119/2013 WITH LCR 6 FILES	JOGEN DAS and ANR. Versus STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	PP, ASSAM
28	Crl.A./158/2013 WITH LCR 4 FILES	REKHA GOWALA Versus STATE OF ASSAM	MD.A HUSSAIN MR.D DAS MR.K SARMA MR.M BERIA MR.K CHOUDHURY MS.K M SARMA	PP, ASSAM
29	Crl.Pet./615/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	KULENDRA KUMAR NATH AND ANR Versus TANDRALI NAYAK	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR S K AGARWAL

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/1669/2024 FIXED	MOIZUL HOQUE Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
2	AB/1872/2024 FIXED	MODAN BARUAH Versus THE STATE OF ASSAM	MR. B PHUKAN MR B. PATHAK MR. P K GOGOI	PP, ASSAM
3	AB/1955/2024 FIXED	NUR MOHAMMED Versus THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
4	AB/2075/2024 FIXED	SAIFUL ISLAM @ MONBABU ISLAM Versus THE STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	PP, ASSAM
5	AB/2155/2024 FIXED	GOLAPFUL NESSA ALIAS GOLAP FULI Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
HEARING				
6	Cri.A./324/2023 PART-HEARD, LCR 4 FILES, FIXED	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTHIA MR. S K GUPTA	MR B SARMAH PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-I AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4061/2023 FIXED	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
2	WITH WP(C)/4182/2023	RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
3	WITH WP(C)/4221/2023	MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
4	WITH WP(C)/4267/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
5	WITH WP(C)/4277/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
6	WITH WP(C)/4761/2023	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
7	WITH WP(C)/4776/2023	RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
8	WITH WP(C)/6627/2023	MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.

9	WITH WP(C)/106/2024	PRABHAT KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM
10	WITH WP(C)/666/2024	SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.
11	WP(C)/4932/2023 FIXED	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
12	WP(C)/23/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
HEARING				
13	WP(C)/6667/2010 PART-HEARD	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA	SC, EDU
14	WP(C)/9573/2019 PART-HEARD	CHANDRESWAR SAIKIA AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, EDU SC, FINANCE
15	WITH WP(C)/3288/2016	SMTI KANTI SAIKIA and 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.R GOGOI MR.N BORAH	GA, ASSAM SC, ELEMENTARY EDUCATION MS.R ROYCHOUDHURY SC, FINANCE
16	WITH WP(C)/3329/2016	SMT SASHIPROVA DEORI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.A DAS	SC, ELEMENTARY EDUCATION
17	WITH WP(C)/1772/2017	SASHIPROVA DEORI and 6 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MS.A DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
18	WP(C)/2617/2015	MRS. DEEPA KHURSID Versus THE STATE OF ASSAM AND 2 ORS	MS.J HUDA MS.P BURAGOHAIN MS.Y SHAIZA	GA, ASSAM SC, A.H and V. DEPT.
19	WP(C)/2814/2015	SHYAMALA MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR.H DAS MS.J DAS	SC, AG SC, PENSION SC, PWD SC, FINANCE
20	WITH I.A.(Civil)/1762/2017 in WP(C)/2814/2015	SHYAMALA MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR.H DAS MS.J DAS	GA, ASSAM SC, AG SC, FINANCE SC, PENSION SC, PWD
20	WP(C)/3476/2015	AZIZUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM
21	WP(C)/4177/2015	JAINUL HAQUE BARLASKAR and 60 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.H K DAS MS.P DUTTA	GA, ASSAMR1,3,4, SC, FINANCE(R2)

22	WP(C)/5369/2015	GOURI KANTA SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR.J C GOGOI MR.K KALITA MR.R KALITA MR.D HANDIQUE MR.S ALI	GA, ASSAM MR.U K NAIR(R-5) MR.A CHETRY(R-5) MSW YHOSHIIR-5 MR.M P SARMA(R-5)
	WITH			
23	WP(C)/3158/2016	RAMESH CH. BHARALI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MS.N SHYAMAL MS.P BORGHAIN MR.M P SARMA	GA, ASSAM MR.J C GOGOI(R-5) MR.K KALITA(R-5) MR.D HANDIQUE(R-5) MR.S ALI R-5 MR.N GOGOI(R-5) MR.H KAKATI(R-5)
24	WP(C)/5610/2015	ASSAM HOMOEOPATHIC MEDICAL SERVICE ASSOCIATION and ANR Versus THE STATE OF ASSAM and 9 ORS	MRSB BHUYAN MR.U K NAIR MR.D J BARMAN	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
25	WP(C)/6318/2019	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MR. M KHAN MR J RAHMAN	GA, ASSAM MS M KAKOTY, SC, AH&VET
26	WP(C)/4489/2022	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
27	WP(C)/5714/2022 FIXED	RANJAN KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	MR SISHIR DUTTA (R2 TO R8) MS. S. MOCHAHARI (R2 TO R8) MR. S DUTTA (R2 TO R8) MR S DUTTA (R2 TO R8) ASSTT.S.G.I.
28	WP(C)/7850/2022 FIXED	OM DUTT SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,22nd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7173/2015 FIXED	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
2	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
ADMISSION				
3	WP(C)/4538/2023 PART-HEARD, BY SLIP	SUMIT PAUL AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)
4	WP(C)/1132/2017 FIXED	ABDUL KADIR Versus THE STATE OF ASSAM and 2 ORS.	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	GA, ASSAM
5	WP(C)/1763/2024 FIXED	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
6	WITH WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

7	WITH WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
8	WITH WP(C)/1845/2024	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
9	WITH WP(C)/1936/2024	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10	WITH WP(C)/1937/2024	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.
11	WITH WP(C)/2170/2024	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
12	WITH WP(C)/2173/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
13	WITH WP(C)/2245/2024	MANOJ PATNI Versus THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
14	WITH WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
15	WITH WP(C)/2295/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
16	WITH WP(C)/2534/2024	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
17	WITH WP(C)/2542/2024	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
18	WITH WP(C)/2766/2024	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	WITH WP(C)/2767/2024	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

20	WITH WP(C)/2768/2024	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
21	WITH WP(C)/2769/2024	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
22	WITH WP(C)/2770/2024	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23	WITH WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
24	WITH WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
25	WITH WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
26	WITH WP(C)/2889/2024	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
27	WITH WP(C)/2902/2024	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	WITH WP(C)/2919/2024	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	WITH WP(C)/3031/2024	SANJIB SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
30	WITH WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
31	WITH WP(C)/3285/2024	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	WITH WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.

33	WITH WP(C)/3331/2024	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
34	WITH WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
35	WITH WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
HEARING				
36	WP(C)/268/2017 PART-HEARD , WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
37	WP(C)/5868/2012 FIXED IN WP(C)/1354/2014(D/O)	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
38	WP(C)/4705/2013 FIXED	M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR	MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES)
39	WP(C)/2712/2015	THE BIZARI VENEER and SAW MILLS LTD. Versus THE UNION OF INDIA and 9 ORS	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	GA, ASSAM(R2, 7 -10) MR.Y DOLOIR- 7-10 C.G.C. MR.B CHAKRAVARTY(R- 1&3to6) MR J CHUTIA, SC, KAAC ASSTT.S.G.I.(R1, 3-6) ADDL. AG, ASSAM
40	WP(C)/5131/2015	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
41	WP(C)/777/2016	M/S SHIVAM - BHARTIA JV Versus THE STATE OF ASSAM AND 8 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST SC, PWD (ROADS)
42	WP(C)/869/2016	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY MR.P J PHUKAN GA, ASSAM MR.R K BORA SC, G M D A SC, P C B A SC, GMC

43	WP(C)/8364/2018	NAYAN DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 97 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	GA, ASSAM SC, BTC SC, REVENUE
	WITH I.A.(Civil)/3695/2019 in WP(C)/8364/2018	NAYAN DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 87 ORS.	MR. A K PURKAYASTHA	GA, ASSAM SC, BTC SC, REVENUE SC, DLR
44	WP(C)/5247/2022 FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 22/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024